

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 14.05.2019 (TUESDAY)

Court II
10: 30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	Ashwin Kumar D.S.

By Order

**-sd /-
Registrar**

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